

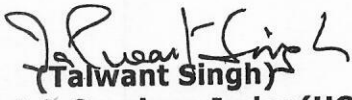
OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):DELHI

ORDER

In order to ensure equal pendency of 10 year old cases, cases pending **(as per list attached)** in the court of Sh. Fahad Uddin, Civil Judge-04, Central District, Tis Hazari Court, Delhi are hereby withdrawn and assigned to the court of Sh. Prashant Sharma, Sr.-Civil Judge-cum-RC, Central District, Tis Hazari Court, Delhi for disposal in accordance with law with immediate effect.

Besides the above cases mentioned in the list, if there is any connected matter(s) left over, the same be also sent to the transferee court along with the main case(s). The cases fixed for Order/Judgment and designated work shall not be transferred.

Ahlmad of the transferor court will send the case files/records/Proceedings immediately to the transferee court well before the next date of hearing fixed in the matter and the list of cases transferred be notified to the public on daily basis, so as to avoid any inconvenience to the public/litigants /lawyers.

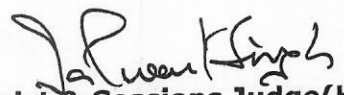

(Talwant Singh)
District & Sessions Judge(HQs)
Delhi

No. 2412/76189-184 F.3(4) CJ/Gaz/2018

Dated, Delhi the 31 OCT 2018

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Senior Civil Judge, Central District, Tis Hazari Court, Delhi.
3. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
4. The concerned Judicial Officers.
5. The Sr. AOJ/AOJ, Filing Section & Administration Branch (I, II & III), Tis Hazari Court, Delhi.
6. PS/Reader to Ld. District & Sessions Judge(HQs), Tis Hazari Court , Delhi.
7. The Secretary, Delhi Bar Association, Tis Hazari Court, Delhi
8. The Website Committee (English/ Hindi) Tis Hazari Court, Delhi.
9. The PRO, Facilitation Center, Tis Hazari Court, Delhi.
10. Reader of the concerned courts are directed to display the item 'RBT' and 'Tfd.' on TFT screens outside the court room.


District & Sessions Judge(HQs)
Delhi